


OFFICE OF THE DISTRICT & SESSIONS JUDGE, LUDHIANA

TENDER NOTICE

Scaled separate tenders are invited from the willing out-sourcing organizations/ agencies, for allotment of contract of work of maintenance of cleanliness of new Judicial Courts Complex, Ludhiana having covered area 1,84,338 sq. ft. (seven storeyed building) and old wing of new Judicial Courts Complex, Ludhiana having covered area of 38,930 sq. ft. including the open area outside the peripheries of the Courts Complex. Said organization/ agency shall ensure proper and efficient cleaning on six days of the week of these complexes which includes entrance lounges, corridors, rooms, lavatories including all sanitary fitting viz. Urinats, wash hand basins, glazed tiles, sinks, water coolers etc. and swabbing them with water mixed detergent and liquid phenyls etc. This also includes cleaning of windows, panes and room doors. The tender be submitted for deployment of 28 whole time sweepers and two part time supervisors to check the sweepers and cleanliness at least twice a day at the approved rates of Deputy Commissioner, Ludhiana for a period w.e.f. 1.3.2020 to 28.2.2021. Complete details/ terms and conditions can be obtained from the office of undersigned on any working day from 8.2.2020 onwards. The last date for receipt of tenders will be 24.2.2020 and tenders will be opened in the presence of tenderers or their authorized representatives, who choose to attend the opening of tenders on 26.2.2020. This office will not take any responsibility for any postal delay and tenders received after due date will not be accepted.

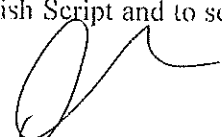
Name of the party	Charges for housekeeping for 28 sweepers per month	Price of cleaning material per month	Wages for supervisor part time per month	Total	Remarks, if any
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District & Sessions Judge,  
Ludhiana

Undst. No. 2705/9 dated Ludhiana the 07/02/2020

Copy forwarded to the following:-


1. All the District & Sessions Judges in the State of Punjab, with a request to display the notice on the notice boards of their Courts.
2. All the Judicial Officers working in this Sessions Division, for displaying the notice on the notice board of their respective Courts.
3. The Editor, *Daily Sooraj*, with a request to publish the above-said notice in minimum readable space block in English Script and to send the bill for payment.

  
District & Sessions Judge,  
Ludhiana

OFFICE OF THE DISTRICT & SESSIONS JUDGE, LUDHIANA

TENDER NOTICE


Sealed separate tenders are invited from the experienced canteen & catering operators for auction/ lease out one canteen; and from interested other persons for auction/ lease out three shops (for the purpose of stationary shop/ photostat shop) situated in the Sub-Divisional Courts Complex, Jagraon for the period from 1.4.2020 to 31.3.2021. The tender shall be accompanied by the necessary documents required under relevant law/ rules for said purpose and also for ascertaining the financial status of the tenderer. The reserve price for the tender for auction/ lease out the canteen and shops for this period would be Rs.1,80,000/- (Rs.15,000/- per month) and Rs.1,80,000/- (Rs.60000/- for each shop per annum). The contractor/ tenderer shall bear expenses of electricity, LPG, Labour, Furniture and raw material etc. Interested parties may collect the terms and conditions from the office of undersigned on any working day from 24.2.2020 onwards. The last date for receipt of tenders will be 19.3.2020 and tenders will be opened in the presence of tenderers or their authorized representatives on 23.3.2020. This office will not take any responsibility for any postal delay and tenders received after due date will not be accepted.

  
District & Sessions Judge,  
Ludhiana

Endst. No. 1166/6 dated Ludhiana the 19/2/2020

Copy forwarded to the followings:-

1. All the District & Sessions Judges in the State of Punjab, with a request to display the notice on the notice boards of their Courts.
2. All the Judicial Officers working in this Sessions Division, for displaying the notice on the notice board of their respective Courts.
3. The Editor, Darby Sooraj with a request to publish the above-said notice in minimum readable space block in English Script and to send the bill for payment.

  
District & Sessions Judge,  
Ludhiana